

CENTRAL ADMINISTRATIVE TRIBUNAL
(PRINCIPAL BENCH)

New Delhi

OA/TA No. 679 OF 2000

PT 90/00

Kishan Kumar & ors V/S

605

PART-I PERMANENT RECORD

INDEX

Order Sheet/Judgements

Total Pages 1 to 1

| I. | OA No. | Pages | Remarks |
|------|---------------------------------------|-------|--------------------------------|
| | 679/200 | | |
| | 1. Order Sheets | | |
| | Date To | | PT Rejected |
| | 2. Final Order/Judgement dated 8/5/00 | 1 | Allowed/Dismissed/Disposed off |
| II. | R.A. No. | | OA transferred to Chandigarh |
| | 1. Order Sheets | | |
| | dated To | | |
| | 2. Final Order dated | | |
| III. | C.P. No. | | |
| | 1. Order Sheets | | |
| | dated To | | |
| | 2. Final Order dated | | |
| IV. | Any Other Orders dt. | | |
| V. | Appeal/SLP/Writ, if any | | |
| | S.L.P. No. | | |
| | C.A. No. | | |
| | 1. Orders/Judgement Dated | | |
| | 2. Decree dated | | |

| | |
|---|---|
| Prepared by: | Checked by: |
| Signature & Date: <i>[Signature]</i> 24/11/12 | Signature & Date: <i>[Signature]</i> 24/11/12 |
| Name: <i>Sulakshana Kumar</i> | Name: |
| Designation: <i>AO (B)</i> | Designation: |

2.


PT 90/2000
IN
(OA 679/2000 PB)

08-05-2000

Present: Ms. Anju Jain, counsel for the applicant.

Prayer contained in the PT is rejected.

Let the records of the OA be transmitted to the
Chandigarh Bench of the Tribunal.


(ASHOK AGARWAL)
CHAIRMAN

sns